



DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/341(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH APRIL, 2023, 10:30 A.M

IN THE MATTER OF	PARTH ISPAT (INDIA) PRIVATE LIMITED VS PCM CEMENT CONCRETE PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Operational Creditor

Mr. Sidhartha Sharma, Adv.

Ms. Shalini Basu, adv.

For the Corporate Debtor

Mr. Aniket Chaudhury, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. It is stated by Ld. Counsel appearing for Operational Creditor that the matter has been settled between the parties. In view of this position, Ld. Counsel appearing for Operational Creditor upon instructions seeks to withdraw this petition.
3. This petition is accordingly dismissed as withdrawn.
4. File be consigned to the records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**